

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &  
IA NO. 1162 OF 2018**

**Dated: 8<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **03.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*